

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

39


C.P No. 1233/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Jinedra Diamonds Pvt.Ltd.  
V/s.  
Swarnsparsh Gems & Jewellery Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Ankita Tomar Pr.EMA	Counsel for Respondent	

ORDER

CP No. 1233/ I&BP/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner Counsel, this Petition is hereby  
dismissed as withdrawn.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)